

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

(IB)-348(ND)/2018

IN THE MATTER OF:

M/s Modi Hitech India Ltd.

Vs.

M/s AGTEC Industries Pvt. Ltd.

SECTION

Under Section 9 IBC 2016

Coram:

R.VARADHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

.....PETITIONER

.... RESPONDENT

Order delivered on 18.07.2018

For the Petitioner/Applicant :

For the Respondent :

ORDER

None appears for the petitioner. Post the matter on 20.08.2018 for the appearance of the petitioner. Non-appearance of the petitioner on the said date as well, this Tribunal will be constrained to dismiss this petition.

-Sd/-

(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar

-Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)